

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:694
ANSWERED ON:04.08.2011
NEW RAILWAY LINES IN BIHAR
Rama Devi Smt.

Will the Minister of RAILWAYS be pleased to state:

(a) the details of new railway lines sanctioned, completed and pending for completion during the last three years, location-wise, in the State of Bihar; and

(b) the reasons for delay and steps taken by the Railways for timely completion of these lines?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): A Statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 694 BY SHRIMATI RAMA DEVI TO BE ANSWERED IN LOK SABHA ON 04.08.2011 REGARDING NEW RAILWAY LINES IN BIHAR.

(a) & (b): During last 3 years i.e 2008-09 to 2010-11, 11 new line projects falling fully/partly in Bihar State have been sanctioned. All these projects are in various stages of progress. Location- wise details of project indicating length and latest anticipated cost is as under:-

S.No. Name of Project Length Latest anticipated cost
(in Kms.) (Rs.in crore)

1 Ara-Bhabua Road 122 490.8

2 Araria-Galgalia 92 304.41
(Thakurganj)

3 Gaya-Bodhgaya- 97 549.75
Chatra, Gaya-
Natesar (Nalanda)

4 Gaya-Daltonganj 136.09 445.25
via Rafiganj

5 Jalalgarh-Kishanganj 50.08 359.86

6	Jogbani-Biratnagar (Nepal)	18	238.83
7	Kursela-Bihariganj	35	192.56
8	Muzaffarpur-Darbhanga	66.9	281.3
9	Muzaffarpur-Katra-Orai- Janakpur Road	66.55	228.05
10	Sitamarhi-Jaynagar- Nirmali via Susand	188	678.62
11	Nawada-Laxmipur	137	620.57

Railways have huge throforward of ongoing projects with limited availability of resources. The projects are progressed as per availability of resources. To expedite completion of projects, a number of initiatives have been taken to generate additional resources through non-budgetary measures like Public-Private Partnership, funding by State Governments and other beneficiaries. To reduce delay on account of land availability, security issues and forestry clearances, etc meetings with State Govt. / Central Government Officials are held from time to time. Contract conditions have been modified to bring in efficiency in contract management and field units have been further empowered.